

15.46 hrs

MEDICAL TERMINATION OF PREGNANCY (AMENDMENT) BILL **(Amendment of Sections 3 and 4)**[English]*

SHRIMATI SUMITRA MAHAJAN (Indore): I beg to move for leave to introduce a Bill to amend the Medical Termination of Pregnancy Act, 1971.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Medical Termination of Pregnancy Act, 1971."

The motion was adopted.

SHRIMATI SUMITRA MAHAJAN: I introduce the Bill.

15.46 1/2 hrs.

INDIAN PENAL CODE (AMENDMENT) BILL **(Amendment of Section 376)**[English]*

SHRI KASHIRAM RANA (Surat): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code".

The question was adopted.

SHRI KASHIRAM RANA: I introduce the Bill.

15.47 hrs.

COMPULSORY MILITARY TRAINING BILL **[English]*

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): I beg to move for leave to introduce a Bill to make military training compulsory for all able-bodied persons*.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to make military training compulsory for all able-bodied persons:."

The motion was adopted.

SHRI C.P. MUDALA GIRIYAPPA: I introduce the Bill.

15.47 1/2 hrs.

WELFARE OF HANDICAPPED, DISABLED AND MENTALLY RETARDED PERSONS BILL **[English]*

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): I beg to move for leave to introduce a Bill to provide for the welfare by the Government of all persons who are born handicapped, disabled or mentally retarded.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the welfare by the Government of all persons who are born handicapped, disabled or mentally retarded."

The motion was adopted.

SHRI C.P. MUDALA GIRIYAPPA: I introduce the Bill.